

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UN-STARRED QUESTION NO. 1946**

**ANSWERED ON MONDAY, 19th DECEMBER 2022/
AGRAHAYANA 28, 1944 (SAKA)**

OFFICES OF COMPANY REGISTRAR

QUESTION

1946. SHRI RAMCHARAN BOHRA:

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

(a) whether the Government has allocated funds to set up more offices in the jurisdiction of the Company Registrar in the country; and

(b) if so, the details thereof and the amount of funds utilized during the last three years and the current year?

ANSWER

Minister of State (Independent Charge) of the Ministry of Statistics and Programme Implementation; Minister of State (Independent Charge) of the Ministry of Planning and Minister of State in the Ministry of Corporate Affairs.

सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्रालय के राज्य मंत्री (स्वतंत्र प्रभार); योजना मंत्रालय के राज्य मंत्री (स्वतंत्र प्रभार) और कॉर्पोरेट मामलों के मंत्रालय में राज्य मंत्री।

(Rao Inderjit Singh)

राव इंद्रजीत सिंह

(a) and (b) No. The Government has not allocated funds to set up more offices in the jurisdiction of the Company Registrar in the country.
